

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 3rd day of December, **2019**

ORIGINAL APPLICATION NO. 330/01200 of 2017

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Rishab HarbertApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri V.K.S Somvanshi (absent)

Advocate for the Respondents : Shri Jitendra Prasad

ORDER

List revised. None is present for the applicant. Shri Jitendra Prasad, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicant was not present on the last several listed dates i.e. on 17.05.2019, 24.05.2019, 30.07.2019, 19.09.2019 and 28.11.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-